

C. A. T. Jodhpur Bench

| Date of Order | Order |
|---------------|-------|
|---------------|-------|

3-11-93

Mr Mukesh Agrawal Counsel for the applicant  
Mr. U. D. Sharma - Counsel for the respondent

Rejoinder not filed.  
(B)  
2/12

The aforesaid Bench for not formed today. Be listed before that Bench for direction on 7.12.93.

REGISTRAR  
Central Administrative Tribunal  
Jaipur Bench

7.12.93

Mr. Rajendra Sami - Counsel for the applicant  
None present on behalf of the respondent

Rejoinder not filed.  
(B)  
9/12

The Hon'ble Bench comprising of Hon'ble V.C and Hon'ble Mr. B.B. Mahajan, Member (A) not formed today. Be listed before that Bench for direction on 15-12-93.

REGISTRAR  
Central Administrative Tribunal  
Jaipur Bench; JAIPUR

15/12/93

Mr. Rajendra Sami - Counsel for applicant.  
Mr. M. Rafiq - Brief holder for Mr. U-D-Sharma - Counsel for respondents.

The order has been complied with, and notices are therefore discharged.

Rejoinder not filed.  
23/12  
Ch. 27  
to applicants  
9301  
28/12/93  
21/1/94

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